

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:2886  
ANSWERED ON:06.12.2007  
SALE OF COMMERCIAL LPG BY DISTRIBUTORS  
Munshiram Shri

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government has fixed any monthly quota for the sale of commercial LPG by each distributor;
- (b) if so, the details thereof;
- (c) if not, whether any demand letter is taken from each of the distributor for sanctioning commercial LPG cylinders to them;
- (d) if so, the details thereof;
- (e) whether any information is obtained from the consumers about the type of cylinder they are using; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MURLI DEORA)

- (a) to (d): Public Sector Oil Marketing Companies have reported that LPG distributors send indents for supply of commercial LPG cylinders based on their floor stock of LPG cylinders and demand of the market.
- (e) & (f): No, Sir. However, as per the Liquefied Petroleum Gas (Regulation of Supply and Distribution) Order 2000, the non-domestic category consumers can use only 19 kg & 47.5 kg cylinders.